CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NO. 170/00036/2017 IN O.A. NO.170/00400/2013

DATED THIS THE 25TH DAY OF OCTOBER, 2017

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

Sri Muralidhar D. Kadam, S/o Dhanpal Kadam, Aged about 59 years, Working as Driver (Grade-III), Divisional Cash and Pay Department, South Western Railway, Station Road, Hubli-580 020. Dharwad District, Residing at No.42, Heggeri, 3rd Cross, Indi Pump, Old Hubli, Hubli-580024. Dharwad District.

...Petitioner

(By Advocate Shri C.R. Goulay)

V/s

1.Dr. V. Chandrashekar Rao, Financial Advisor & Chief Accounts Officer, South Western Railway, New G.M's Office, 2nd Floor, Gadag Road, Hubli-580 020.

2.Sri Premchand, Chief Personnel Officer, South Western Railway, New G.M's Office, 1st Floor, Gadag Road, Hubli-580 020.

3.Sri R. Manjunath Rao, Senior Divisional Financial Manager, South Western Railway, DRM's Office Complex, Hubballi-580 020. 2

4.Sri A.M. D' Cruz, General Manager, South Western Railway, Keshwapur, Hubli-580 020.

...Respondents

(By Shri N. Amaresh, Railway Standing Counsel)

ORDER (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Shri N. Amaresh, learned counsel for the respondents submits that the order of this Tribunal dated 30.07.2015 in OA.No.400/2013 has been complied with vide order NO.H/P535/Tech/Vol III(VD) dated 13/14-06.2016 and subsequent orders. But since the learned counsel for the petitioner is not present, with liberty Contempt Petition is dismissed. Notice discharged. No costs.

(P.K. PRADHAN) MEMBER(A) (DR. K.B. SURESH) MEMBER(J)

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Annexures referred to by the applicant in OA No.170/00194/2017

Annexure C1: True copy of order passed in OA.No.400/2013 dated 30.07.2015.

<u>Annexure C2:</u> True copy of representation dated 07.09.2015 filed by the complainant.

Annexure C3: True copy of reminder representation dated 27.11.2015.

Annexure C4: True copy of reminder representation dated 17.12.2015.

Annexure C5: True copy of reminder representation dated 10.2.2016.

Annexure C6: True copy of representation dated 09.03.2016.

<u>Annexure C7:</u> True copy of representation dated 21.03.2016.

Annexures referred to by the respondents.

Annexure CR-1: True copy Memorandum No.H/P.535/Tech/Vol.III(VD) dated 13/14-06.2016.

Annexure CR-2: True copy of Office order No.26/VIII/Genl. Admn./2016 dated 16.12.2016

Annexure CR-3: True copy of Promotion Memorandum dated 03.03.2017.

Annexure CR-4: True copy of Memorandum dated 30.06.2017.

Annexure CR-5: True copy of order dated 30.06.2017.

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